



2026:AHC:22504-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 29950 of 2025

Sarfaraz Ahmad And 3 Others

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Arun Kumar Singh, Pavan Kumar
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.

HON'BLE ACHAL SACHDEV, J.

1. At the very outset, Sri Arun Kumar Singh, learned counsel for the petitioners has made a statement at the bar that he does not want to press this writ petition and seeks to withdraw it.
2. Learned A.G.A. has no objection to the said prayer.
3. In view of the statement made, this writ petition is **dismissed as withdrawn.**

(Achal Sachdev,J.) (Rajiv Gupta,J.)

February 2, 2026

n.u.